

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10766/2011

THE STATE OF UTTAR PRADESH THROUGH COLLECTOR & ANR. Appellant(s)

VERSUS

NANWA (DEAD) THR. LRS. & ANR.

Respondent(s)

[ONLY IA No. 225572/2026 IS LISTED UNDER THIS ITEM]

IA No. 225572/2026 - EARLY HEARING APPLICATION

Date : 17-09-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Kamendra Mishra, AOR
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Aditi Mishra, Adv.
 Mr. Suraj, Adv.

For Respondent(s) Mr. Anurag Dubey, Adv.
 Ms. Anu Sawhney, Adv.
 Ms. Maitri Goals, Adv.
 Mr. Satpal Wadhwa, Adv.
 Mr. Varun Kumar, Adv.
 Mr. Ashish Kumar Upadhyay, AOR

Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 225572/2026

1. List the appeal for hearing within six months before an appropriate Bench.
2. IA No. 225572/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR

